

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 18-06-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cri. Appeal 634/14	Balu Vitthal Pol, Indu R. Sonawane, Ramesh Babu Sonawane, Mahohar Vitthal Pol Vs The State of Maharashtra - Vikhroli Police Station – Kavita Pol	Judgment	
02	POCSO Case 471/18	The State of Antop Hill Police Station Vs Abdul Rheman Mehabub Lohar	Judgment	
03	POCSO Case 548/18	CSMT Railway Police Station Vs Kishorkumar Ramshankar Kashyap	Accused Stm.	
04	BAIL APPL POCSO 100690/2020	The State- Mahim Police Station, Vs Shahanwa Aslam Khan Applicant	Say	
05	BAIL APPL POCSO 100816/2020	Suraj Shyam Seth Vs STATE GOVERNMENT Nirmal Ngr P.stn	Say	
06	CRI BAIL APPLN 100815/2020	Kiran Madhukar Gije Applicant Vs The State of Maharashtra - L.	Hrg	

		T. Marg Police Station --- Respondent		
07	ABA 100678/2020	Mohammed Farman Mohammed Hussain Mansuri Vs State of Maharashtra	Say	
08	CRI BAIL APPLN 101447/2020	Ashpaklal Mohd. Momin -Applicant Vs The State of Maharashtra - Wadala T. T. Police Station --- Respondent	Hrg	
09	POCSO 177/19	Aniket Kamble V/s Bhoiwada P.stn	Hrg on BA	